

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar

Subject: Distribution of Criminal/ Acquittal cases work amongst the Law Officers in the Jammu Wing of the Hon'ble High Court of Jammu and Kashmir & Ladakh.

Government Order No. 6992 JK(LD) of 2022
Dated : 09 / 09 / 2022

In partial modification of Government Order No. 5671-JK (LD) of 2022 Dated 02.08.2022 and on the recommendation of Ld Advocate General, the distribution/ allocation of NIA appeals and Criminal work of Districts Ramban and Kishtwar (for cases involving punishment of 10 years and more) amongst the below mentioned Law Officers in Jammu Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as under:-

S.No	Name of the Law officer/ Designation S/Shri	Work allotted
1.	Ravinder Gupta, Additional Advocate General	Criminal work of Districts Ramban and Kishtwar (for cases involving punishment of 10 years and more)
2	Rahul Sharma, Deputy Advocate General	NIA Appeals

By order of the Government of Jammu and Kashmir

Sd/
(Achal Sethi)
Secretary to Government

No:Law-Jud/153/2021-10.

Dated: 09 -09-2022.

Copy to the:-

1. Learned Advocate General, J&K, Srinagar.
2. Financial Commissioner (Additional Chief Secretary), Home Department.
3. Director General of Police, J&K, Srinagar.
4. Principal Secretary to Hon'ble Lt. Governor, J&K, Srinagar.
5. Principal Secretary to Government, General Administration Department..
6. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.

Nejary

7. Managing Director, J&K Police Housing Corporation, Srinagar.
8. Director Information, J&K, Srinagar.
9. Director Archives, Archaeology and Museums, J&K, Srinagar.
10. Concerned Law Officers.
11. Director Litigation Jammu/Srinagar.
12. Private Secretary to the Secretary to Government, Department of Law, Justice and P.A for information of the Secretary.
13. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
14. Government Order File.
15. Concerned File.

Reyaz Ali Bhat
09.09.22

(Reyaz Ali Bhat)
Assistant Legal Remembrancer